	WEELKY STATEN	ANT FOR DESPATC E APPEAL BRANCH	I OF ORDER	
	EXCIS			
	CESTAT, NEW DELHI-110066 FROM 21.01.2019 To 25.01.2019			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/VI CE PRESIDENT/ME MBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
				24/01/2010
1.	E/53037/2015	FO/53532/2018	18/01/2019	24/01/2019
2.	E/52472/2018	FO/50063/2019	18/01/2019	24/01/2019
3.	E/52250/2018	FO/50065/2019	18/01/2019	24/01/2019
	E/50253-50254 &	FO/50068-	22/01/2019	24/01/2019
4-6.	50668/2018	50070/2019		12010
7-12.	E/53606-53611/2014	FO/50073- 50078/2019	23/01/2019	24/01/2019
		C OPPED		
I I I I	· ·	MISC ORDER		
		10010	17/01/2019	23/01/2019
1.	E/MISC/51042/2018 IN E/1299/2011	MO/50021/2019		
2.	E/ROA/50845/2018 IN E/51051/2018	MO/50022/2019	17/01/2019	23/01/2019
3.	E/ROA/50023/2018 IN E/51507/2017	MO/50023/2019	17/01/2019	23/01/2019
		I.O.ORDER		
		nill		
				Deputy Registrar Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.